

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/122/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERRE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. N. Anandaraman for Petitioner/Applicant	for Petitioner/Applicant	[Signature]
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ORDER

Counsels for both the parties are present. Last and final opportunity is given to the Counsel for Respondents to file objections in relation to the prayer of the waiver of the requirements under section 244 of the Companies Act, 2013 failing which the application will be decided on merits. Put up on **08.12.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)